

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 10-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(IB)/272(CHE)/2022

NAME OF THE PETITIONER : Hocaps Facility Management
Private Limited

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Sec 10 Rule 7 of IBC, 2016

ORDER

Ld. Counsel Mr. R. Rajesh for the Petitioner. Ld. Counsel
Ms. E. Santhanalakshmi for the Neo Growth Credit Private Limited.

Pleadings are complete.

Post the Petition for physical hearing on **18.07.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk